

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †5296
TO BE ANSWERED ON 05.04.2022**

CRIMINAL TRIBES ACT, 1871

†5296. SHRI MALOOK NAGAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any proposal/scheme plan is under consideration of the Government to enact a legislation to provide social, cultural, economic and political rights to the communities removed from the notification in the light of the completion of 150 years of Criminal Tribes Act, 1871;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (c): There is no such proposal under consideration in the Department.
